

each. The paid-up capital would be Rs. 200 crores. The entire equity will be held by Government of India, to begin with.

(b) The decision to set up the Corporation had already been taken prior to the meeting of the State Ministers of Welfare held in 1996. However, it was recommended by the State Ministers of Welfare that National Handicapped Finance and Development Corporation may be set up most expeditiously with equity participation of both Central and State Governments.

(c) National Handicapped Finance and Development Corporation will give loans to persons with disabilities for undertaking self-employment projects, pursuing higher/technical education etc. with a view to bring them into the mainstream of economic activity. Efforts are being made to operationalise the Corporation as early as possible.

#### Electricity Under Special Component Plan and Tribal Sub-Plan

292. SHRI S.D.N.R. WADIYAR : Will the Minister of WELFARE be pleased to state :

(a) whether the Government propose to provide electricity in the villages under Special Component Plan and Tribal Sub-Plan;

(b) if so, the States where village electrification programmes have been undertaken under the above plans; and

(c) the steps proposed to be taken by the Government in this regard during the remaining period of the current Plan?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b). Special Component Plan (S.C.P.) for Scheduled Castes and Tribal Sub Plan for Scheduled Tribes are formulated and implemented by State Govts./UT Admns. Special Central Assistance is provided to States/UTs to Supplement the economic development schemes of income generation for SCs, under taken under their SCPs. Similarly special Central Assistance is provided to States/UTs to support their Tribal Sub Plan for Scheduled Tribes and the State can utilise this fund for providing electricity connection to individual families in Tribal areas. Under the power sector, States earmark allocation for SCP generally for electrification of scheduled Caste Basties/Localities, house connection, energisation of Pump sets, etc This is to avoid national allocation for SCP under this sector and also in view of the fact that Scheduled Caste population is scattered in nature. However information on village electrification programme under Special Component Plan and Tribal Sub Plan is being collected and will be placed on the table of the House.

(c) Does not arise.

#### Newspapers

293. SHRI SOUMYA RANJAN : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the names of small and medium newspapers being published in the country, State-wise;

(b) whether these newspapers face acute shortage of newsprint; and

(c) if so, the steps taken to increase allocation of newsprint?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) The details about names, languages, places of publications, ownership, circulation figures etc. of all those newspapers which are registered with the office of the RNI are compiled once in five years. The latest published Volume is 'Press in India 1991' which is available in the Parliament House Library. The next edition i.e. 'Press in India 1996' is due for publication after September 1996.

(b) No Sir.

(c) Does not arise.

[Translation]

#### Flights to Indore-Delhi and Bhopal-Delhi Routes

294. DR. LAXMINARAYAN PANDEY : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether there is no flights on Sunday from Indore-Delhi and Bhopal-Delhi routes;

(b) if so, the reasons therefor;

(c) whether the Government have received any demand in this regard; and

(d) if so, the steps taken thereon so far?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b) NEPC Airlines operates on Bhopal-Delhi sector on Sundays. There is no flight from Indore to Delhi on Sundays.

(c) No, Sir.

(d) Does not arise.

#### Doordarshan Relay Centres

295. SHRI VIRENDRA KUMAR SINGH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number and names of the Doordarshan Relay Centres in Bihar alongwith capacity thereof;